

developing trade between the two countries. As a result of talks held during this visit, letters have been exchanged in regard to trade and payments arrangements for the coming two years. While no specific agreement has been concluded for the export of manganese ore to the Democratic People's Republic of Korea during these talks, this is one of the items included in the list of commodities available for export from India to that country. There are no restrictions on the export of manganese ore and indeed efforts are being made to step up the export of this commodity, among other things, by locating new markets.

Raipur Metal Products Pvt. Ltd.

4910. SHRI T. M. SHETH: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that 'Actual Users' licences for stainless steel sheets and coils for the manufacture of Hospital wares were issued in favour of Raipur Metal Products Pvt. Ltd. (M. P.) for the periods October-March, 1962, April-September, 1968, October-February, 1962;

(b) if so, whether it is a fact that instead of manufacture of Hospital wares, the said Company sold away the imported stainless sheets and coils;

(c) whether it is a fact that an enquiry was made into this matter by an Officer of the Department of Industrial Development, who has found the allegations correct; and

(d) if so, whether any action has been taken against the defaulting company and if so, the nature of action taken and if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and it will be laid on the Table of the House.

Surplus Staff in Foreign Traffic Accounts Office

4911. SHRI NAMBIAR:
SHRIMATI SUSEELA GOPALAN:
SHRI A. K. GOPALAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the staff has been declared surplus in the Foreign Traffic Accounts Office of the Western Railway, Traffic Accounts Office of the Northern Railway, Delhi and Traffic Accounts Office of the Western Railway, Ajmer since the introduction of Simplification/Mechanisation; and

(b) if so, their number in each unit?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Copper Deposits in Agnigundala

4912. SHRI INDRAJIT GUPTA: Will the Minister of STEEL, MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 4488 on the 20th August, 1968 and state:

(a) how long it will take Hindustan Copper Limited, to complete the feasibility study of exploiting the copper and lead deposits at Agnigundala;

(b) the reasons for such prolonged delay;

(c) whether it is a fact that two foreign experts, Mr. Morgan and Mr. Royce, have been working for a long time as consultants for planning production at Khetri, Rakha, and Agnigundala; and

(d) if so, the terms of their contracts and the remuneration involved?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) and (b). The Hindustan Copper Ltd., has prepared a report in respect of Phase I of Bandalamottu Block of Agnigundala which is to be reviewed by a Technical Committee appointed for the purpose by the Company. The Company is also preparing a feasibility report in respect of Nallakonda Block. Meanwhile, detailed geological mapping and further diamond drilling is being done. There has been no delay in the matter.